

32

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

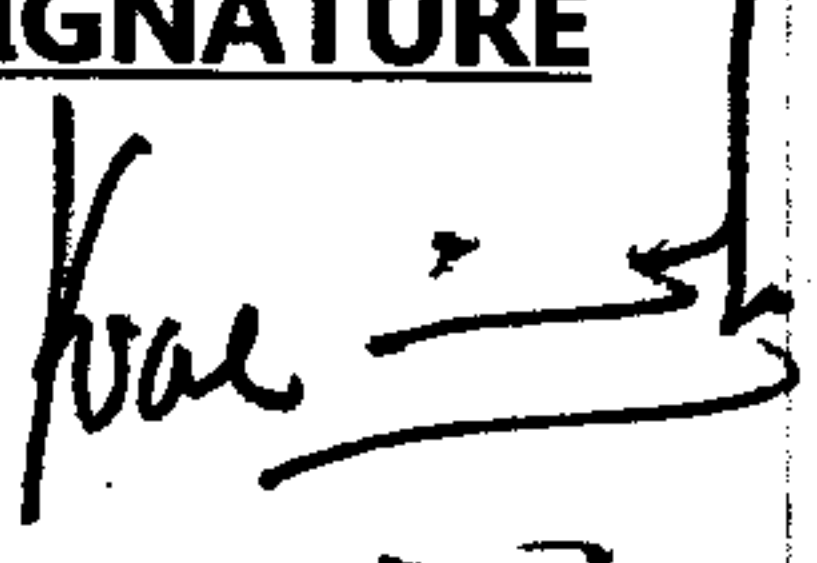
**TP No. 67/560/NCLT/AHM/2017 (New)  
Madhya Pradesh High Court Jabalpur Bench CP No. 4/1998 (Old)**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018**

Name of the Company: Mukund Das Maheshwari  
V/s.  
ROC, Gwalior

Section of the Companies Act: Section 560 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Kunal Vaishnav	Advocate	For Shareholder	
2.				

**ORDER**

None present for Petitioner. Learned Advocate Mr. Kunal Vaishnav present for Shareholder.

At request of Learned Counsel for Respondent/ Shareholder.

List the matter on 26.02.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 22nd day of January, 2018.